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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/86/(IB)/2017
NAME OF THE PETITIONER(S) : RDC CONCRETE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ADHWAIY INTERIOR DESIGNER & SERVICE P L
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Philip Kumar
S. A. Shanmugan

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of respondent.
Counsel for petitioner is directed to send private notice to the respondent and
file proof of effecting service by way of an affidavit on the next date of hearing.
The Registry is also directed to send notice to the respondent. Put up on
17.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)